

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5077  
TO BE ANSWERED ON 27.03.2018**

**DR. AMBEDKAR FOUNDATION**

**5077. SHRI PRATHAP SIMHA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the activities and programmes currently pursued by Dr. Ambedkar Foundation (DAF) ;
- (b) the amount of financial assistance provided under Dr. Ambedkar Medical Aid Scheme during the last three years ;
- (c) whether DAF is implementing Merit Award Scheme for students belonging to SCs to promote and assist meritorious students belonging to the weaker section and if so, the details thereof during the said period, Scheme-wise;
- (d) the name and number of Dr. Ambedkar Chairs instituted as on 31.12.2017;
- (e) the present status of Construction of Dr. Ambedkar National Memorial at Alipur Road, Delhi; and
- (f) whether the office of DAF has been displaced out of 15 Janpath, Delhi, after the construction of Dr. Ambedkar International Centre (DAIC) and if so, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

- (a): Details of the activities and programmes of Dr. Ambedkar Foundation (DAF) is at **Annexure-I**.
- (b): Details of the financial assistance provided under the Dr. Ambedkar Medical Aid Scheme during the last three years is at **Annexure-II**.
- (c): Yes Madam. Details of the Merit Award Schemes for meritorious performance at 10<sup>th</sup> & 12<sup>th</sup> Board examinations is at **Annexure-III**. Details of the financial assistance provided to students during last three years under the scheme is at **Annexure-IV**.
- (d): Details of the Ambedkar Chairs as on 31.12.2017 is at **Annexure-V**.
- (e): The construction of Dr. Ambedkar National Memorial at 26 Alipur Road, Delhi is in its final stage and it is likely to be inaugurated in April 2018.
- (f): The office of DAF was shifted during the construction of the Dr. Ambedkar International Centre (DAIC) to facilitate the smooth establishment of the Centre.

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Dr. Ambedkar Foundation

S.No.	Name of the Scheme
1.	Setting up of Dr. Ambedkar International Centre at Janpath, New Delhi.
2.	Setting up of Dr. Ambedkar National Memorial at 26, Allpur Road, Delhi.
3.	Dr. Ambedkar National Award for Social Understanding and Upliftment of Weaker Sections
4.	Dr. Ambedkar International Award for Social Change
5.	Dr. Ambedkar Chairs in Universities/Institutions for carrying out research on the thoughts and ideals of Babasaheb.
6.	Publication of the Collected Works of Babasaheb Dr. B. R. Ambedkar into Hindi and other regional languages
7.	Dr. Ambedkar National Merit Award Schemes for meritorious students of Secondary Examination belonging to Scheduled Castes/Scheduled Tribes
8.	Organization of seminars, symposia, conferences, workshops, lectures, exhibitions and fairs on the life and mission of Dr. Ambedkar
9.	Celebration of Birth Anniversary and Mahaparinirwan Diwas of Dr. Ambedkar on 14th April and 6 th December respectively every year.
10.	Publication of Samajik Nyay Sandesh, a monthly Magazine in Hindi
11.	Dr. Ambedkar Medical Aid Scheme
12.	Dr. Ambedkar Samajik Samta Kendra Yojna
13.	Celebration of Birth Anniversaries of Great Saints
14.	Dr. Ambedkar National Merit Award Schemes for meritorious students of Senior Secondary Examination belonging to Scheduled Castes
15.	Dr. Ambedkar National Relief to SC victims of Atrocities
16.	Dr. Ambedkar Foundation National Essay Competition.
17.	Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages

1.

ANNEXURE – II

**Dr. Ambedkar Foundation  
15, Janpath, New Delhi**

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The Physical and Financial Achievement during the 03 years 2015-16 to 2017-18 under the Scheme for Dr. Ambedkar Medical Aid as under:

S.No.	Financial year	No. proposals Sanctioned	Amount released (Rs./ in lakh)
1.	2015-16	62	144.09
2.	2016-17	103	193.92
3.	2017-18 (till dt.19.03.2018)	193	416.27

**DR. AMBEDKAR NATIONAL MERIT AWARDS  
FOR MERITORIOUS STUDENTS OF  
SECONDARY SCHOOL EXAMINATION  
BELONGING TO  
SCHEDULED CASTES & SCHEDULED TRIBES**

**BACKGROUND**

1. Bharat Ratna Baba Saheb Dr.B.R.Ambedkar is respected all over the country for fighting for the welfare of poor and, downtrodden and weaker sections. He made significant contribution in Nation building. Award provided by the Maharaja of Baroda was of considerable significance in the life and achievements of Baba Saheb. With a view to recognize merit and encourage and motivate students, it is proposed to provide a one-time cash award to the meritorious students of Scheduled Caste (SC) and Scheduled Tribe (ST).
2. The scheme would be known as "Dr. Ambedkar National Merit Award Scheme".
3. This scheme would be implemented by Dr. Ambedkar Foundation, set up under the aegis of the Ministry of Social Justice and Empowerment in 1992.

**4. OBJECTIVE**

To recognizing, promoting and financially assisting meritorious students belonging to Scheduled Castes (SC) or Scheduled Tribe (ST).

**5. ELIGIBILITY**

- (i) Students should belong to Scheduled Castes (SC) or Scheduled Tribe(ST).
- (ii) There shall be separate awards for SCs and STs.
- (iii) The student should have appeared in any of the *recognized State/Central Board of Secondary Education* and scored not less than 50% marks in the aggregate in the Secondary School Examination (10th Class). A list of 29 Boards/Council of the country is given at Annexure-Ia.

**6. NO.OF AWARD**

- 6.1 The Ambedkar National Merit Award will be given to three students scoring highest marks in the regular Class X level examination conducted by the Education Board/Council. This will be separate for Scheduled casts and Scheduled Tribes. In case none of the first three eligible students are girls, the girl student scoring the highest marks will get a special award.
- 6.2 Thus, there shall be four awards for each of the 26 Boards for SC i.e. 104 awards and likewise another 104 awards for STs. In case more than one student scoring the same marks, the number of awards would be accordingly increased for covering all such eligible students.



## DISBURSEMENT

10. The proposal received from the recognized Board/ Council shall be processed in the Foundation and the Award amount shall be sent to the student awardees directly in the form of an Account Payee Bank Draft by registered post under intimation to the Board/ Council and the educational institution last attended. The student awardees will be encouraged to keep the amount in fixed deposit and avail the interest accrued thereon, provided that there will be no bar for utilizing the amount for meeting personal educational health related expenditure.
11. Student awardees securing first, second, third and the girl student securing highest mark in each of the 29 boards/councils may either be invited to the Dr. Ambedkar Foundation, New Delhi for a felicitation each year or Foundation may send the awards to the student awardees through the respective District Magistrate/ Deputy Commissioners as per the convenience. In case the Foundation invites the students, the awardee and one escort will be paid actual fare by sleeper class train/bus from their place of study or from their hometown (both ways). A sum of Rs.2.08 lakh (@ Rs.1000/- (for awardee and escort on an average) will be spent for the purpose.
12. The scheme will have a total financial implication of Rs.125.88 lakhs per annum. It will benefit 458 students all over the country directly and will be of considerable indirect benefit to the students belonging to weaker sections by recognition of merit and academic excellence. In case any doubt is raised on the scheme, it shall be referred to the Dr. Ambedkar Foundation and decision of the Foundation will be final.

## BOARD/ COUNCIL

A list of 29 Boards/Council of the country is given at Annexure-I.

## LIST OF BOARDS/COUNCIL

1. Andhra Pradesh Board of Secondary Education, A. R
2. Board of Secondary Education, Assam
3. Bihar School Education Board, Bihar
4. Goa Board of Sec. and Higher Secondary Education, Goa
5. Gujarat Secondary Education Board, Gujarat
6. Haryana Board of Education, Haryana
7. HR Board of School Education, Himachal Pradesh
8. J&K State Board of School Education, Jammu & Kashmir
9. Karnataka Secondary Education Examination Board, Karnataka
10. Kerala Board of Public Examinations, Kerala
11. Madhya Pradesh Board of Secondary Education, MR
12. Maharashtra State Board of Secondary and Higher Secondary, Maharashtra
13. Manipur Board of Secondary Education, Manipur
14. Meghalaya Board of School Education, Meghalaya
15. Mizoram Board of School Education, Mizoram
16. Nagaland Board of School Education, Nagaland
17. Orissa Board of Secondary Education, Orissa
18. Punjab School Education Board, Punjab
19. Rajasthan Board of Secondary Education, Rajasthan
20. Tamil Nadu Board of Secondary Education, Tamil Nadu
21. Tripura Board of Secondary Education, Tripura
22. UP Board of High School & Intermediate Education, UP.
23. West Bengal Board of Secondary Education
24. Jharkhand Academic Council, Jharkhand
25. Chhattisgarh School Education, Chhattisgarh
26. Uttarakhand Secondary Education, Uttarakhand

## ALL INDIA BOARDS.

27. Central Board of Secondary Education
28. Council for the Indian School Certificate Examinations
29. National Open School

## Annexure-II b

## No. of Special Awards

S.No.	States/UTs	For SCs	For STs
1.	Andhra Pradesh	13	4
2.	Arunachal Pradesh	1	1
3.	Assam	2	3
4.	Bihar	12	1
5.	Goa	1	-
6.	Gujarat	3	6
7.	Haryana	3	1
8.	Himachal Pradesh	1	1
9.	Karnataka	8	2
10.	Kerala	3	1
11.	Madhya Pradesh	9	9
12.	Maharashtra	10	7
13.	Manipur	1	2
14.	Meghalaya	1	3
15.	Mizoram	1	2
16.	Nagaland	-	2
17.	Orissa	6	7
18.	Punjab	7	-
19.	Rajasthan	8	5
20.	Sikkim	1	1
21.	Tamil Nadu	11	1
22.	Tripura	1	2
23.	Uttar Pradesh	32	1
24.	West Bengal	18	4
25.	Jharkhand	3	6
26.	Chhattisgarh	2	6
27.	Uttarakhand	2	-
28.	J & K	1	1
	UTs		
1.	Andaman & Nicobar	-	1
2.	Chandigarh	1	-
3.	Dadra & Nagar Haveli	1	1
4.	Daman & Diu	1	1
5.	Delhi	2	-
6.	Lakshadweep	-	1
7.	Pondicherry	1	-
	Total	167	83 = 250



**Dr. Ambedkar National Merit Award Scheme for meritorious students of**  
**Senior Secondary School Examination**  
**belonging to Scheduled Caste**

**1.BACKGROUND**

- 1.1 Bharat Ratna Baba Saheb Dr. B.R. Ambedkar is respected all over the country for fighting for the cause of poor, downtrodden and the weaker sections. Having come from a family belonging to weaker section, Baba Saheb, by dint of his hard work rose to a high position and made significant contribution in the process of Nation building. Baba Saheb availed higher education both in the country and abroad. Award provided to him by the Maharaja of Baroda was of critical significance in the life and achievements of Baba Saheb. With a view to recognize merit and encourage and motivate students, it is proposed to provide a one time cash award to the meritorious students, belonging to Scheduled Castes(SC).
- 1.2. The Scheme would be known as "Dr. Ambedkar National Merit Award Scheme for Senior Secondary Examination."
- 1.3. This scheme would be implemented by Dr. Ambedkar Foundation, set up under the aegis of the Ministry of Social Justice & Empowerment in 1992.

**2.OBJECTIVE**

- 2.1 Recognizing, promoting and financially assisting meritorious students belonging to Scheduled Castes.

**3.ELIGIBILITY**

- 3.1 Students should belong to Scheduled Castes (SC).
- 3.2 The students should have appeared in any of the recognized State/Central Board of Secondary Education Examination, Council for the Indian School Certificate Examination and National Institute of Open Schooling and scored not less than 50% marks in the aggregate in the Senior Secondary Certificate Examination. A list of 29 Boards/Council of the country is given at Annexure-IC,

**4.NO. OF AWARD**

- 4.1 The Dr. Ambedkar National Merit Award will be given to three students scoring highest marks in the regular Class XII level examination conducted by the Senior Secondary Board/Council in 4 streams such as Arts, Science (with Maths), Science (with Biology / Maths & Biology) and Commerce.

- 4.2 Thus, there shall be 12 awards for each of the 29 Boards (including 3 all India Boards). In the case of more than one student getting the same marks, the number of awards would be suitably increased for covering all such eligible students.

#### 5.AMOUNT OF AWARD

- 5.1 The Award will be given as one time grant as per the following norms:-

S. No.		Science		Arts	Commerce
		Medical stream	Non-medical stream		
1	Student securing highest marks	Rs. 60,000/-	Rs. 60,000/-	Rs. 60,000/-	Rs. 60,000/-
2	Student securing 2 <sup>nd</sup> highest marks	Rs. 50,000/-	Rs. 50,000/-	Rs. 50,000/-	Rs. 50,000/-
3	Student securing 3 <sup>rd</sup> highest marks	Rs. 40,000/-	Rs. 40,000/-	Rs. 40,000/-	Rs. 40,000/-
<b>Total</b>		<b>Rs. 1,50,000/-</b>	<b>Rs. 1,50,000/-</b>	<b>Rs. 1,50,000/-</b>	<b>Rs. 1,50,000/-</b>

- 5.2 This award will be given over and above any other Award the student may receive from other sources.

#### 6.SPECIAL MERIT AWARDS FOR GIRL STUDENTS

- 6.1 After first three positions of merit, the next three girl students securing the highest marks in each stream would be given a special Award @ Rs.20,000/- each. This is in addition to the other Awards in order to encourage girl students.

#### 7.FINANCIAL IMPLICATION

7.1 For 348 SC Students of 29 Boards	Rs.174.00 lakh
7.2 For 348 SC girls students & 20,000/-each of 29 Boards	<u>Rs. 69.60 lakh</u>
Total	Rs.243.60 lakh
7.3 In the case of same marks secured by students . 5% of total exp. is kept for meeting such expenditure	Rs.11.18 lakh
7.4 Total estimated expenditure	Rs. 255.78 lakh
7.5 Total no. of SC students to be benefited – Merit Award	- 348
Special merit Award for girl student	- 348
Total	- 696

## 8.MODE OF SELECTION

- 8.1. The Board/ Council conducting the examination shall send details of the students (name, address, percentage of mark, school last attended, nearest bank etc.) in the format given to the Ambedkar Foundation within 15 days of announcement of the examination results, with copy to the Secretary, Education Department of the concerned State Government. The information should be duly authenticated by the Secretary of the Board/ Council. The State Government shall verify and forward the list to the Foundation within the next 15 days, provided that if details are not received from the State Government within the Scheduled time, action will be taken based on the details received from the Board/ Council.

## 9.DISBURSEMENT

- 9.1. The proposal received from the recognized Board/ Council shall be processed in the Foundation and the Award amount shall be sent to the student awardees directly in the form of an Account Payee Bank Draft by registered post under intimation to the Board/ Council and the educational institution last attended. The student awardees will be encouraged to keep the amount in fixed deposit and avail the interest accrued thereon, provided that there will be no bar for utilizing the amount for meeting personal educational health related expenditure.
- 9.2. Student awardees securing first, second, third and the girl student securing highest mark in each of the 29 boards/councils may either be invited to the Dr. Ambedkar Foundation, New Delhi for a felicitation each year or Foundation may send the awards to the student awardees through the respective District Magistrate/ Deputy Commissioners as per the convenience. In case the Foundation invites the students, the awardee and one escort will be paid actual fare by sleeper class train/bus from their place of study or from their hometown (both ways). A sum of Rs.20.88 lakh (@ Rs.3000/- (for awardee and escort on an average) will be spent for the purpose.
- 9.3. The scheme will have a total financial implication of Rs.276.66 lakhs per annum. It will benefit 696 students all over the country directly and will be of considerable indirect benefit to the students belonging to Scheduled Castes by recognition of merit and academic excellence. In case any doubt is raised on the scheme, it shall be referred to the Dr. Ambedkar Foundation and decision of the Foundation will be final.

## 10.Board/ Council

A list of 29 Boards/Council of the country is given at Annexure-I.

Dr. Ambedkar FoundationDetails of Dr. Ambedkar Chairs

S. No.	Name of the University/ Institute where the Chair is Set up	Thrust Area of the Chair	Year of Inception
1.	Dr. Ambedkar Chair at Aligarh Muslim University, Aligarh (U.P.)	Legal Studies	1993
2.	Dr. Ambedkar Chair at Dr. B. R. Ambedkar University of Social Sciences (BRAUSS), Mhow (M.P.)	Education, Development & Social Change	1993
3.	Dr. Ambedkar Chair at Rashtrasant Tukadoji Maharaj Nagpur University, Guntur (A.P.)	Social Policy & Social Action	1993
4.	Dr. Ambedkar Chair at National Institute of Social Work and Social Sciences (NISWASS), Bhubaneswar (Odisha)	Social Work	1994
5.	Dr. Ambedkar Chair at Jawaharlal Nehru University (JNU), New Delhi	Sociology	1995
6.	Dr. Ambedkar Chair at Madras University, Chennai	Economics	1995
7.	Dr. Ambedkar Chair at University of Calcutta, Kolkata (West Bengal)	Anthropology	1995
8.	Dr. Ambedkar Chair at Rashtrasant Tukadoji Maharaj Nagpur University, Nagpur, (Maharashtra)	Dalit Movement and History	1995
9.	Dr. Ambedkar Chair at Vikram University, Ujjain, (M.P.)	Ambedkarism and Social Change	2002
10.	Dr. Ambedkar Chair at Indian Institute of Public Administration (IIPA), New Delhi	Social Justice	2004
11.	Dr. Ambedkar Chair at Maharaja Sayajirao University of Baroda, Vadodara	Marginalised section of the Society	2016
12.	Dr. Ambedkar Chair at Indira Gandhi National Tribal University (IGNTU), Amarkantak, (M.P.) Pradesh	Adivasi Studies & Ambedkar	2016
13.	Dr. Ambedkar Chair at Dr. Harisingh Gour Vishwavidyalaya, Sagar (M.P.)	Social Inclusion and Social Justice	2016
14.	Dr. Ambedkar Chair at SNTD Women's University, Mumbai.	Interdisciplinary Studies & Thoughts of Dr. Ambedkar	2016
15.	Dr. Ambedkar Chair at Central University of Himachal Pradesh, Dharamshala (H.P.)	A Research on History and Cultural Nationality	2016
16.	Dr. Ambedkar Chair at Andhra University, Visakhapatnam (A.P.)	Rural Costal Economy and Ambedkar	2016
17.	Dr. Ambedkar Chair at Annamalai University, Annamalai Nagar (T.N.)	Dr. Ambedkar: Human Rights and Indian Diaspora	2016
18.	Dr. Ambedkar Chair at Tezpur University, Assam	Ideas of Dr. B.R. Ambedkar	2016
19.	Dr. Ambedkar Chair at University of Rajasthan, Jaipur	Constitutional Studies and Ambedkar	2016
20.	Dr. Ambedkar Chair at Banaras Hindu University, Varanasi (Uttar Pradesh).	Nationalism and national Integration	2016
21.	Dr. Ambedkar Chair at Patna University, Patna (Bihar)	Centre-State Relations	2016

## LIST OF BOARDS/COUNCIL

1. Andhra Pradesh Board of Intermediate Education, A.P.  
Vidya Bhawan, Nampally, Hyderabad-500 001.
2. Assam Higher Secondary Education Council, Assam  
Bamunimaidan, Guwahati-781 021.
3. Bihar Intermediate Education Council, Bihar  
Budh Marg, Patna- 800 001.
4. Goa Board of Secondary and Higher Secondary Education, Goa  
M-20, Nehru Nagar, A-210, Betim Cross, Alto Betim, Goa-403 521.
5. Gujarat Secondary and Higher Secondary Education Board, Gujarat  
Sector-10-B, Gandhi Nagar-382 043.
6. Haryana Board of Education, Haryana  
Hansi Road, Bhiwani-125 021.
7. H.P. Board of School Education, Himachal Pradesh  
Gyana Lok Parisar, Civil Lines, Dharamshala-176 216, Distt: Kangra
8. J & K State Board of school Education, Jammu & Kashmir  
Rerhari Colony, Jammu-180 005(Nov. to April)  
Lalmandi, Srinagar-190 005(May-Oct.)
9. Karnataka Board of Pre-University Education  
Technical Education Building, Palace Road, Banglore-560 001.
10. Kerala Board of Public Examination, Kerala  
Pareeksha Bhawan, Poojappura, Thiruvannanthapuram-695 012.
11. Madhya Pradesh Board of Secondary Education, M.P, Bhopal.
12. Maharashtra State Board of Secondary and Higher Secondary,  
Maharashtra Shivaji Nagar, Pune-411 010.
13. Manipur Council of Higher Secondary Education  
D.M. College Campus, Imphal-795 001.
14. Meghalaya Board of School Education, Meghalaya  
West Garo Hills, Tura, Meghalaya-794 102.
15. Mizoram Board of School Education, Mizoram  
Chaltlang, Post Box 7, Aizawl-796 012.

16. Nagaland Board of School Education, Nagaland  
Post Box, 98, Kohima- 767 001.
17. Orissa Council of Higher Secondary Education  
C-2, Pragnyapith, Samantapur, Bhubaneshwar-751 013.
18. Punjab School Education Board, Punjab  
Vidya Bhawan, SAS Nagar, Phase-8, Mohali-160 059.
19. Rajasthan Board of Secondary Education, Rajasthan, Ajmer- 305 001.
20. Tamilnadu Board of Higher Secondary Education, Tamil Nadu  
DPI Compound, College Road, Chennai- 600 006.
21. Tripura Board of Secondary Education, Tripura  
Nehru Complex(Gurkha Basti) P.O. : Kunjaban, Agartala,  
Tripura West-799 006.
22. U.P. Board of High School & Intermediate Education, U.P  
Allahabad- 211 001.
23. West Bengal Council of Higher Secondary Education  
Vidya Sagar Bhawan, 9/2, D. J. Block, Sector-II, Salt Lake,  
Kolkata- 700 091.
24. Jharkhand Intermediate Education Council,  
Rameshwaram Road, Barayatu Road, Ranchi- 834 009.
25. Chhatisgarh Madhyamik Shiksha Mandal  
Pension Bada, Raipur- 492 001.
26. Uttaranchal Shiksha Evam Pariksha Parishad  
Ram Nagar, Nainital- 263 001.

#### ALL INDIA BOARDS

27. Central Board of Secondary Education  
2, Community Centre, Shiksha Kendra, Preet Vihar, Delhi-110092.
28. Council for the Indian School Certificate Examinations  
47-48, Pragati House, Nehru Place, New Delhi-110019.
29. National Institute of Open Schooling  
A-38, Kailash Colony, New Delhi-110048.